

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(IB) No. 806/KB/2018
in CP(IB) No. 371/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M.

Name of the Company		SBI -Vs- Orissa Manganese & Minerals Lts	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Sabyasachi Chowdhury, Adv.*
 2. *Rajendra Datta, Adv.*
 3. *Rahul Arudya, Adv.*

Edelweiss

*Rahul Arudya
3/10/18*

1. *Pratik Ghose Adv.*

For OmmL

*Pratik Ghose
3/10/18*

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

It is submitted on behalf of the applicant in CA(IB) No. 806/KB/2018 that an appeal is pending for hearing before the Hon'ble NCLAT and sought time to hear the application. Since CA(IB) No. 403/KB/2018 already listed on 15/11/2018 for further consideration, list CA(IB) No. 806/KB/2018 also on 15/11/2018.

Interim order, if any, shall continue till next date of hearing.

Sd
(Jinan K.R.)
Member (J)